

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

**Item 57
CP(IB) No. 82/Chd/Chd/2021
Under Section 95, IBC 2016**

In the matter of:

Small Industries Development Bank of India ...Petitioner

Vs

Sh. Sujjan Singh S/o Sh. Sukhinder Singh ...Respondent

Present: None for the petitioner.

Mr. Ankur Pandey, proxy counsel for Mr. Manuj Nagrath, Advocate for the respondent.

Let the matter be listed before the Regular Bench on 07.12.2023.

Sd/-

**(Umesh Kumar Shukla)
Member (Technical)**

October 26, 2023
Mukta

Sd/-

**(Harnam Singh Thakur)
Member (Judicial)**